IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED
CIN :U45203TN2008PLC069210
Date of commencement of CIRP: 17th July 2019

LIST OF CREDITORS
Summary as on 06th December 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Workmen)
Annexure - 5 (NIL)

Amount in Rs

SI NO	Name of authorised representative, if any	Name of work man	Details of Claim Received		Deatails of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC, if applicable					
	NIL														